

(a) whether it is a fact that Indian Sarees have been boycotted in Ceylon; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). Import of Sarees into Ceylon from all sources, including India, is banned since July, 1967. As no discrimination against India is involved, the question of taking any action by the Government does not arise.

Small-Scale Industries Commission

3994. SHRI D N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the K. D. Malaviya Committee has suggested comprehensive change in the personnel set-up of the Small-Scale Industries Commission ;

(b) whether Government have considered the recommendation contained in the Committee's Report ; and

(c) if so, which of the recommendations have been accepted by Government ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) and (c). The recommendations of the 'Malaviya Committee' are under examination and a decision thereon has not yet been taken.

Circular regarding Foreign Technicians

3995. SHRI ABDUL GHANI DAR : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Central Government have issued any circular that all foreign technicians should be released;

(b) if so, the nature thereof and the reasons for issuing such a circular ;

(c) whether Government are aware that Indian technicians who have had the training from abroad are competent in theory but with independent experience have spoiled the production, degree and the quality and due to their inexperience many industrialists suffered intolerable losses ; and

(d) if so, whether Government propose to postpone the implementation of this circular for such period as Indian technicians gain practical experience under foreign technicians ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) Does not arise.

(c) No such instances have come to Government's notice.

(d) Does not arise.

National Productivity Council

3996. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the annual expenditure for running the National Productivity Council with the names of ten top officers and their monthly salaries and emoluments :

(b) whether the National Productivity Council conducted a consultancy assignment in the Medical Stores, Bombay (Ministry of Health) in May, 1967; if so, their findings;

(c) whether similar assignments have been conducted in other States ; and

(d) the reasons why the report is still not submitted and when it is likely to be submitted ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). Information is furnished in the Statement laid on the Table of the House. [Placed in Library See No. LT-2630/68]